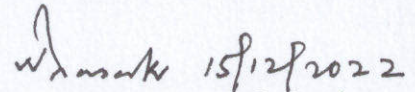


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR KOSONS FOREST PRODUCTS
PRIVATE LIMITED OPERATING IN BAMBOO FLOORING AT AMINGAON, GUWAHATI,
ASSAM

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for
Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/	Kosons Forest Products Private Limited PAN: AABCC0390B CIN: U36104WB1996PTC079781
2.	Address of the registered office	107B, Stephen House, 4E, BBD Bagh, Hare Street, Kolkata-700001, WB IN
3.	URL of Website	Nil
4.	Details of place where majority of fixed assets are located	Export Promotion Industrial Park, Amingaon, Guwahati-781031, Assam IN
5.	Installed capacity of main products/services	Not known
6.	Quantity and value of main products/services sold in last financial year	Nil
7.	Number of employees/workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events	Can be obtained by sending e-mail at kosons.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending e-mail at kosons.cirp@gmail.com
10.	Last date for receipt of expression of interest	30/12/2022
11.	Date of issue of provisional list of prospective resolution applicants	04/01/2023
12.	Last date for submission of objections to provisional list	09/01/2023
13.	Process email id to submit EOI	kosons.cirp@gmail.com

 15/12/2022

Netai Basak, Resolution Professional
IBBI/IPA-003/IP-N00327/2020-2021/13421
AFA: AA3/13421/02/220223/300626 valid upto 22.02.2023
Registered Address: Flat No. 3B, Srijoni Apartment,
34T/3 N K Ghoshal Road, Kasba, Kolkata: 700042
For Kosons Forest Products Private Limited under CIRP

Date: 15/12/2022
Place: Kolkata

NETAI BASAK
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N00327/2020-2021/13421